

आदिवासी क्षेत्रों में मुख्य डाकघरों का खोला जाना।

1973. श्री सुशील बरोगपा : क्या संघर मंत्री यह बताने की कृपा करेंगे कि :

(क) क्या यह सच है कि आदिवासी और दूर दराज के जिलों में मुख्य डाकघर तब तक नहीं खोले जा सकते जब तक वहाँ एक निश्चित संख्या में उप-डाकघर नहीं खुल जाते ; और

(ख) क्या विशेष परिस्थितियों में नियमों में ढील दी जा सकती है; यदि हाँ, तो क्या सरकार पोस्टमास्टर जनरल के माध्यम से प्राप्त ऐसे आदिवासी जिलों के सभी प्रस्तावों को मंजूरी देने का विचार रखती है ?

अस-भूतल परिवहन संबंधी, साथ में संघ संसद के अतिरिक्त प्रसार (श्री के. पी. कृष्णन) : (क) और (ख) विभाग के मौजूदा मानदण्डों के अनुसार प्रत्येक जिले में एक प्रधान डाकघर होना चाहिए जिसमें कम से कम 20 उप-डाकघरों को जोड़ा जा सके। पिछड़े और पर्वतीय क्षेत्रों के मामले में, जहाँ उप-डाकघरों/शाखा डाकघरों के वित्त पोषण में निश्चित सुधार की गुंजाइश हो वहाँ पर, मानकों में ढील देते हुए उप-डाकघर का प्रधान डाकघर के रूप में अपग्रेड करने के लिए निचले स्तर के मानक अपनाए जाएं।

प्राप्त हुए प्रत्येक प्रस्ताव पर गुणावगुण के आधार पर विचार किया जाता है।

Transfer of Para-military Forces

1974. SHRI N. RAJANGAM: Will the Minister of HOME AFFAIRS be pleased to state:

(a) what is the number of officers of the rank of (i) Dy. Superintendent of Police (ii) Assistant Commandant (iii) 2 IC and (iv) Commandants in CRPF, BSF and ITBP who have not been posted outside (i) Delhi and (ii) in difficult areas like Punjab, and (iii) Jammu and

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Kashmir during the last five years and what are the reasons in each case;

(b) the number of those who, though posted outside Delhi, in Punjab, and J & K and returned on medical grounds of self or family members after a few month during the period mentioned above;

(c) the number of those who sought posting in Delhi on medical grounds during the last five years but were not given posting; and

(d) what are the reasons therefor ?

THE MINISTER OF HOME AFFAIRS (SHRI MUFTI MOHAMMED SAYEED): (a) to (d) The information is being collected and will be laid on the Table of the House.

Decentralisation of RNI

1975. SHRI PRAMOD MAHAJAN: Will the Minister of INFORMATION AND BROADCASTING be pleased to state:

(a) whether it is a fact that Government are proposing to decentralise R.N.I. and establish its regional offices;

(b) if so, what are the details thereof; and

(c) if not, what are the reasons therefor ?

THE MINISTER OF INFORMATION AND BROADCASTING AND PARLIAMENTARY AFFAIRS (SHRI P. UPENDRA): (a) to (c) It is proposed to upgrade the existing offices of the Registrar of Newspapers for India at Bombay, Madras and Calcutta as Regional